

(iii) 21 Vocational Rehabilitation Centres (VRCs) under the administrative control of Ministry of Labour and Employment.

(iv) The National Action Plan (NAP) for skill development of Persons with Disabilities has been launched by Department of Empowerment of Persons with Disabilities in collaboration with Ministry of Skill Development and Entrepreneurship in the year 2015. The NAP sets a target of skilling of one lakh PwDs in the year 2015-16 through a cluster of empanelled training partners from Government and private sectors.

UN Convention on the Rights of Persons with Disabilities

1393. PROF. M.V. RAJEEV GOWDA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that in 2008 India ratified the UN Convention on the Rights of Persons with Disabilities which stresses on adopting a social model definition of disability;

(b) if so, the details how the Ministry plans to put this in force, if not, the reasons for delay; and

(c) whether the Ministry is planning on continuing the usage of the medical definition of disability, as defined in the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) and (b) India ratified the UN Convention of the Rights of Persons with Disabilities on 1 October, 2007. Copy of the Convention was circulated to all the States/UTs for taking steps for implementation of its provisions. Further, the Government had introduced the Rights of Persons with Disabilities Bill, 2014 in the Rajya Sabha on 7/02/2014 which is in line with the above UN Convention.

(c) In the Rights of Persons with Disabilities Bill, 2014, socio-medical approach has been adopted while defining persons with disability.

Assistance for improving socio-economic conditions of OBCs, SCs and STs.

1394. SHRI DEVENDER GOUD T.: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of proposals received from NGOs, voluntary organisations and from the State Government of Telangana seeking financial assistance for improving socio-economic conditions of OBCs, SCs, and STs through skill development;

(b) the status of above proposals and the number of beneficiaries, category-wise; and

(c) in what manner OBCs, SCs and STs stand with regard to skills when compared to other States?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) No proposal has been received from NGOs, Voluntary Organisations and the State Government of Telangana for Telangana State seeking financial assistance for improving socio-economic conditions of OBCs, SCs and STs through Skill developments under their respective Schemes during 2015-16.

(b) and (c) Do not arise.

Recommendations of National Commission for Backward Classes

1395. SHRI DEVENDER GOUD T.: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that the National Commission for Backward Classes has recommended recently that children of MPs, MLAs are not eligible for reservation under OBC category;

(b) if so, the details of recommendation and justification for the same;

(c) whether the Ministry has taken any view on this; and

(d) if so, will this be made applicable to other categories like SC, ST, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) NCBC in its report dated 26.10.2015 has stated that the children of MPs should fall under creamy layer and MLAs and MLCs should not be brought under the creamy layer and the Rule of Exclusion should not be made applicable to them.

(b) National Commission for Backward Classes in its report dated 26.10.2015 has stated in the proposed schedule category-I, the following in this regard under the heading “Who will fall in the creamy layer”:-

“Persons holding constitutional posts/positions and of like nature including Ministers of Central/States, sitting MPs, etc. fall in the creamy Layer.”